## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION Dated 10<sup>th</sup>, December, 2020

**No. HCM.II/184/2015-Estt/ 3273:** In view of administrative exigency and for better administration of justice, the Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:

| SOUTH GARO HILLS DISTRICT |  |   |  |   |
|---------------------------|--|---|--|---|
| SI.<br>No.                | Name of<br>Judicial<br>Officer                       | Present Posting   | Transferred and<br>Posted as   | Handover charge to  |
| 1.                        | Shri.<br>Isormon<br>Rymbui<br>Grade-I                | Addl. District and<br>Sessions Judge<br>cum Special Judge<br>(POCSO), Ri Bhoi<br>District, Nongpoh. | I/c District and<br>Sessions Judge,<br>South Garo Hills<br>District, Baghmara.   | Shri. Balaram Joshi, I/C District and Sessions Judge, Ri Bhoi District, Nongpoh who shall also take charge of Special Judge (POCSO), Ri Bhoi District, Nongpoh.   |
| 2.                        | Shri.<br>Temsu T.<br>Sangma<br>Grade-II              | Full-time Secretary, District Legal Services Authority, East Jaintia Hills District, Khliehriat.    | Chief Judicial Magistrate cum Secretary, District Legal Services Authority, South Garo Hills District, Baghmara  | Shri. D. S. Marbaniang, Chief Judicial Magistrate East Jaintia Hills District, Khliehriat who shall also take charge as Secretary, District Legal Services Authority, East Jaintia Hills District, Khliehriat |
| 3.                        | Miss<br>Rikchame<br>Dachi. K.<br>Sangma<br>Grade-III | Judicial Magistrate<br>First Class, West<br>Garo Hills, Tura  | Judicial Magistrate First Class, South Garo Hills District, Baghmara.  [N.B. to function as Principal Magistrate, JJB of South Garo Hills District, Baghmara and Principal Magistrate, JJB of East Garo Hills District, Williamnagar.] | The charge of Judicial Magistrate First Class, West Garo Hills District to be handed over to the Chief Judicial Magistrate, West Garo Hills District, Tura for equal distribution of cases.                   |

A.

The aforenamed Judicial Officers are to join their respective postings on 17th, December 2020.

By order,

REGISTRAR GENERAL

## Memo No. HCM.II/184/2015-Estt/ 3273-A

Dated Shillong 10th, December, 2020

Copy for information to: -

- 1. The Registrar–cum–Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
- The P.S to Hon'ble Mr. Justice Ranjit V More, High Court of Meghalaya, Shillong for his Lordship's kind information.
- The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 4. The P.S to Hon'ble Mr. Justice W Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
- 5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 7. The District & Sessions Judge, Nongpoh/ Tura/ Williamnagar...
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 9. The Director, Meghalaya State Judicial Academy, Shillong.
- The Joint Registrar (Listing) cum OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong
- 11. The Deputy Commissioner, South Garo Hills District, Baghmara for information and necessary action.
- 12.All concerned Judicial Officers for information and necessary action.
- 13. The Accountant General (A&E), Shillong for information and necessary action.
- 14. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 15.The Treasury Officer, Nongpoh/ Tura/ Williamnagar/ Baghmara for information and necessary action.
- 16. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

17. Office File.

REGISTRAR GENERAL